

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 217- IA/749(AHM) 2021
ITEM No 218- IA/778(AHM) 2021
In
CP(IB) 247 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Surya Exim Ltd

.....Applicant

.....Respondent

Order delivered on: 20/12/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Mr. Ravi Pahwa, Adv.
For the Respondent :

ORDER

IA/749(AHM) 2021 & IA/778(AHM) 2021

Learned Counsel for the applicant seeks adjournment in the matter.

At the request of the Learned Counsel for the applicant, list the matters as a last chance on 09.02.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)